

>

Title: Introduction of the Abolition of Child Labour Bill, 2010.

SHRI ADHIR CHOWDHURY (BAHARAMPUR): I beg to move for leave to introduce a Bill to abolish child labour in the country and for matters connected therewith.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to abolish child labour in the country and for matters connected therewith.

*The motion was adopted.*

SHRI ADHIR CHOWDHURY : I introduce the Bill.

---

MR. CHAIRMAN: Item No. 27, Shri N.S.V. Chitthan.